

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O. A. No. 435/91
XXXXX

109

DATE OF DECISION 4-8-1992

KG Nichlavose (MES No.109432) Applicant (s)

Mr M Rajagopalan Advocate for the Applicant (s)

Versus
Commander Works Engineer
MES, P.O. Naval Base,
Cochin-4 and others. Respondent (s)

Mr V Krishnakumar, AGCSC Advocate for the Respondent (s) 1-3

CORAM:

The Hon'ble Mr. SP Mukerji, Vice Chairman
and

The Hon'ble Mr. N Dharmadan, Judicial Member

1. Whether Reporters of local papers may be allowed to see the Judgement ?
2. To be referred to the Reporter or not ?
3. Whether their Lordships wish to see the fair copy of the Judgement ?
4. To be circulated to all Benches of the Tribunal ?

Shri N Dharmadan, J.M JUDGEMENT

The limited prayer of the applicant in this case is to grant him the benefit of Annexure A3 judgment of this Tribunal delivered on 19.9.1990 in OA 704/89.

2 In paragraph-17 of the above judgment, we had directed the respondents to consider the claims of the applicants for promotion to HS Gr.II on the basis of the results of the examination in which the applicants participated on their own right. It was brought to our notice that the applicant in this case, who passed in the examination and the respondents have undertaken to consider the claim of the applicant for promotion.

3 When the application came up for final hearing on 14.7.92, after hearing the learned counsel of both the parties, we directed the respondents to produce the seniority list of

industrial personnel who are eligible to be considered for promotion to the grade of HS-II.

4 Learned counsel for the respondents have produced before us the seniority list of industrial personnel for our perusal wherein the applicant's name figures at learned counsel's Sl.No.33. The submitted that the applicant is the next person in the seniority list to be promoted to the grade of HS-II. In the circumstance, the learned counsel for the respondents undertakes that the applicant will be promoted to the grade of HS-II in the next available vacancy before making further promotions.

5 We record the above statement and close this application accordingly.



4.8.92

(N Dharmadan)
Judicial Member



4.8.92

(SP Mukerji)
Vice Chairman

4-8-1992